

ITEM NO.9 Court 3 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3367/2020

ASHOK KUMAR SINHA Appellant(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

( IA No.100858/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT and IA No.100859/2020-STAY APPLICATION )

Date : 01-02-2021 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN  
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Appellant(s) Mr. Akash Vashishtha, Adv.  
Mr. Neeraj Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Application seeking exemption from filing certified copy of  
the impugned order is allowed.

Issue notice.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
BRANCH OFFICER